

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 570
TO BE ANSWERED ON 24.07.2023**

EMPLOYMENT IN CONTRACTUAL JOB

570. DR. ALOK KUMAR SUMAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether it is fact that the Government is not maintaining category-wise data of SC/ST/OBC/women in the country to provide the employment in contractual jobs/outsourced jobs;**
- (b) if so, the details thereof and also reasons therefor;**
- (c) whether it is fact that not keeping of records category wise lead to violation of social justice norms;**
- (d) if so, the details thereof; and**
- (e) whether it is fact that the not keeping of records by Ministry is an act of evading from the responsibility towards SC/ST/OBC/women in the country?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SHRI RAMESWAR TELI)**

(a) to (e): The Central Government has enacted the Contract Labour (Regulation and Abolition) Act, 1970 to regulate employment of contract labour in certain establishments. The category-wise data of SC/ST/OBC/women in respect of contract workers are not maintained centrally. However, only the consolidated data of contract labourers/workers /employees, based on the licences and registration certificate issued under the Contract Labour (Regulation and Abolition) Act, 1970 are maintained centrally in the central sphere.

Further, keeping in view the administrative exigency of work and unavoidable circumstances, outsourcing for services through contract is also sometimes resorted to, as per the detailed procedures laid down for procurement of such non-consulting or outsourced services, including through e-procurement, in the “General Financial Rules, 2017 (GFR 2017), and the “Manual for Procurement of Consultancy & Other Services, 2017, directly by the respective establishments (like Central Government, States/UTs CPSUs and autonomous bodies etc.) based on the requirement of the respective establishments. However, no category-wise data of SC/ST/OBC/women are being maintained centrally.
